

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM: NAGALAND: MIZORAM AND ARUNACHAL PRADESH)

Statement showing data related to Criminal cases of sitting/former MPs/MLAs for the month of November, 2023.

State: Assam

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Cachar	01	-	-	01
2	Lakhimpur	07	-	-	07
3	KarbiAnglong	03	-	02	01
4	Barpeta	02	-	-	02
5	Goalpara	02	-	-	02
6	Sivasagar	01	-	-	01
7	Hailakandi	01	-	-	01
8	Morigaon	02	-	-	02
9	Dhubri	01	-	-	01
10	Jorhat	03	-	-	03
11	Kamrup(M)	34	-	02	32
12	Karimganj	04	01	-	05
13	Kamrup	01	-	-	01
	Total	62	01	04	59

State: Arunachal Pradesh

Sl.No	District/State	Cases pending at the beginning of the month	Institution during the month	Disposal during the month	Pending at the end of the month
1	Lohit	02	-	-	02
2	Papumpare	02	01	-	03
3	East Kameng	01	-	-	01
4	West Kameng	01	-	-	01
5	Tirap	01	-	-	01
	Total	07	01		08

N.B: There are no MPs/MLAs cases pending in the state of Nagaland and Mizoram

